

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4464
ANSWERED ON:08.08.2014
CGHS FACILITY
Raut Shri Vinayak Bhaurao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note that a large number of Central Government Health Scheme (CGHS) beneficiaries-working and retired who have been transferred to/ shifted to National Capital Region (NCR) are being deprived of CGHS facilities and New Plastic Cards are also not being issued to them;
- (b) if so, the details thereof and reasons therefor; and
- (c) the action taken by the Government to provide CGHS facilities and New Plastic Cards to such beneficiaries?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (c): As per CGHS guidelines serving beneficiaries when transferred to NCR and having place of residence in CGHS covered area, are provided with CGHS facilities and plastic cards are issued to them after fulfilling codal formalities. Serving beneficiaries have to surrender their CGHS Cards issued from their previous places of posting.

CGHS pensioner beneficiaries when shifted to NCR Area are not deprived of CGHS facilities even when their places of residence are not covered under CGHS.

After having received the applications for CGHS cards from serving employees, a printout of CGHS

Index Card is issued immediately, so that CGHS facilities can be availed by the beneficiaries with immediate effect. For pensioner beneficiaries, if CGHS facilities are already available to the beneficiaries before shifting to NCR, data base of CGHS cards is transferred online so that the existing facilities are not interrupted even in the new CGHS area